

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3533

ANSWERED ON:16.12.2005

. WAGES FIXED UNDER FOOD FOR WORK PROGRAMME

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Maha Deo Rao

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether wages given to males and females under the food for work scheme has been fixed;
- (b) if so, the ratio of males and females working under this scheme, State-wise;
- (c) whether the wages under this scheme varies from State to State;
- (d) if so, the reasons therefore; and
- (e) the States where ratio of females is less under this scheme alongwith the reasons therefore?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a): As per programme guidelines, under National Food for Work Programme (NFFWP), wages to be paid to the workers should not be less than the Minimum Wages as notified by the respective State Governments. Equal wages are to be paid to both men and women.

(b): Under the programme, overall share of women mandays generation is 40.45% during 2005-06 (upto October 2005) as reported by the States. Though the share of men mandays are not monitored separately at the central level but the balance mandays other than 40.45% is obviously from men. The State-wise share of women mandays in percentage is at Annexure.

(c)& (d): Yes Sir. Minimum Wages as notified by the respective State Governments varies from State to State

e): Except from Kerala and Rajasthan the ratio of women mandays are less as compared to men. This is because the women turnout for wage employment is less which is a social phenomena.